

CENTRAL ADMINISTRATIVE TRIBUNAL  
PRINCIPAL BENCH, NEW DELHI

O.A.NO.2973/2002  
M.A.NO.2543/2002

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Friday, this the 15th day of November, 2002

Hon'ble Shri Justice V.S.Agarwal, Chairman  
Hon'ble Shri A.P. Nagrath, Member (A)

1. Shri Ajay Kumar Kaushal  
s/o Shri M.K. Kaushal  
r/o 1716-DA Flats  
Gulabi Bagh, Delhi

2. Shri Vinay Kumar  
s/o Shri J. Ram  
r/o 39-A Pocket-B  
Mayur Vihar, Phase-II  
Delhi

..Applicant

(By Advocate: Shri S.K.Gupta)

Versus

Union of India through Secretary  
Ministry of Home Affairs, North Block  
New Delhi

...Respondent

O R D E R (ORAL)

Shri Justice V.S.Agarwal:

MA 2543/2002

MA 2543/2002 is allowed subject to just exceptions. Filing of joint application is permitted.

OA-2973/2002

The applicant, Shri Ajay Kumar Kaushal had filed OA-1481/2001. On 3.6.2002, this Tribunal had disposed of the same with a direction to the respondents to consider the representation of the applicants and pass a reasoned and a speaking order within two months.

2. The orders so passed indicates that steps are being taken so as to hold a Departmental Promotion Committee.

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3. The applicants are members of SC/ST category and belong to DANIC Service. Presently, they are working in Grade-II of the service. They seek to be considered for promotion to the next higher grade, namely, Grade-I (Selection Grade) in accordance with the relevant rules. The Committee meeting has not been held since 1999.

4. Once the steps in this regard are stated to be underway, we deem it unnecessary to issue a show cause notice before disposing of the present application. This is for the reason that no rights of the respondents are likely to be affected. It is directed that the respondents will take necessary steps for convening the Departmental Promotion Committee meeting with the appropriate authority and a decision thereupon be so taken in accordance with the law preferably within a period of six months from the date of receipt of a certified copy of the present order.

5. Subject to aforesaid, OA is disposed of.

*Ans*  
(A.P. Nagrath)  
Member (A)

*Ag*  
(V.S. Aggarwal)  
Chairman

/sunil/